

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : Comp. Appeal/39/2024
Name of Petitioner : Income Tax Officer
& Vs
Name of Respondent : Sabari Foundations Pvt Ltd and 4 Others
Section : 252(1) of CA, 2013

ORDER

Present: Mr. Rajkumar Jhabakh, Ld. Counsel for
Appellant/Income Tax Department.
Ms. Nandhini Agarwal, Ld. Counsel for RoC.
Ms. Harini, Ld. Counsel for Respondent.

Report filed by the RoC.

Ld. Counsel for the Respondent seeks and is granted time to file reply.

List the Appeal for hearing on **13.09.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**